

OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI
ORDER

Consequent upon the official exigency, the following Intra District postings / transfers in Group-C Officials of Delhi District Court Establishment are hereby made, with immediate effect:

S. No.	Name & Emp. Code of the Official	From	To
1.	Vinod Kumar EC: 45383851 / 50041	Desg: Peon Role: Orderly Posting: In the Court of Sh. Mukesh Kumar Gupta, Ld. DJ CC-07 Distt: Central THC	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC
2.	Vinay Kumar EC: 94325234	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Mukesh Kumar Gupta, Ld. DJ CC-07 Distt: Central THC

1. Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the erring official will be liable for suitable disciplinary action.
2. All the above mentioned officials shall be **STAND RELIEVED** from their respective postings with the directions to join at their transferee station forthwith.

B Chandra

(ANJU BAJAJ CHANDNA)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
TIS HAZARI COURTS, DELHI

20 FEB 2026

No. 12282 - 12292
ADMIN-III / Central / F.1(3)/P&T/2026

Dated, Delhi the.....

Copy forwarded for information and necessary action to:-

1. PS Office of the undersigned.
2. The Accounts Officer/Assistant Accounts Officer, Accounts Branch, Central, THC.
3. The Dealing Officials, Personal File, Administration Branch- III, Central District, Tis Hazari, Delhi.
4. The Dealing Officials, Leave Seat, (Central), Delhi.
5. The Officer concerned.
6. The Officials concerned to join at their transfer station forthwith, irrespective of the mode (whatsapp/layers/official website) by which transfer order is received to them.
7. Dealing Officials, Layers and ACR cell are hereby directed for necessary updating of records as per rules.
8. For uploading on Layers.
9. The Web Site Committee, Hindi/English, Tis Hazari Courts, Delhi for uploading the said order on the official Website on the "Employees Corner" of District Court.

B Chandra

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
TIS HAZARI COURTS, DELHI